

hITEM NO.41

REGISTRAR COURT. 2 SECTION XII
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 31083/2015
FATHIMA MASJID AND MADARSA & ANR. Petitioner(s)

VERSUS

V.K. RADHAKRISHNAN & ORS. Respondent(s)
(with interim relief and office report)

WITH
SLP(C) No. 30871/2015
(With Interim Relief and Office Report)
Date : 04/05/2017 This petition was called on for hearing today.
For Petitioner(s)

Mr. Farrukh Rasheed,Adv.

For Respondent(s)

Mr. M. Yogesh Kanna,Adv.
Mr. T. R. B. Sivakumar,Adv.

Mr. G. Balaji, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) Nos.31083/2015

The respondent No.1 has already filed the counter affidavit.
Service of notice is complete on the other respondents, but no
one has entered appearance on their behalf. Viewed thus, the matter
shall be processed for listing before the Hon'ble Court as per
rules.

SLP(C) No. 30871/2015

The respondent Nos.1 & 3 have failed to file the counter
affidavit within the period stipulated under the rules. Service of
notice is complete on the respondent Nos.2 & 4, but no one has
entered appearance on their behalf. Viewed thus, the matter shall
be processed for listing before the Hon'ble Court as per rules.

(M V RAMESH)
Registrar

SB